

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/TT/2023

Subject : Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset-1: 02 Nos 220 kV Line Bays at Samba Sub-station covered under "Northern Region System Strengthening - XLII" in Northern Region.

Date of Hearing : 30.10.2023

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Ajmer Vidyut Vitran Nigam Ltd and 15 Others

Parties present : Ms. Supriya Singh, PGCIL
Shri Bipin Bihari Rath, PGCIL
Shri Vivek Singh, PGCIL
Shri Amit Yadav, PGCIL
Ms. Ashita Chauhan, PGCIL

Record of Proceedings

The Power Grid Corporation of India Ltd has filed the instant petition for the determination of transmission tariff from COD to 31.3.2024 for two 220 kV Line Bays at Samba Sub-station covered under "Northern Region System Strengthening-XLII".

2. The representative of the Petitioner submitted that the Commission in the previous hearing directed JKPTCL to file their reply and to be present at the next hearing and the same was communicated by the Petitioner through a letter dated 6.10.2023 to JKPTCL. However, no detailed reply has been filed by JKPTCL and simply a letter has been sent to the Commission stating that there is a mismatch of two months in COD of the instant asset and the associated transmission asset under JKPTCL's scope.

3. The Commission gave one more opportunity to the Respondents, including JKPTCL, to file their reply by 14.11.2023, especially on the Petitioner's plea for grant of approval of the transmission asset under Regulation 5(2) of the 2019 Tariff Regulations, on affidavit with an advance copy to the Petitioner and directed the Petitioner to file its rejoinder, if any, by 21.11.2023. The Commission further directed the parties to adhere to the timeline and observed that no extension of time would be granted.



4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

